

Twelfth Lok Sabha

**Session : 2**

**Date : 06-07-1998**

**Participants : [Joshi Dr. Murli Manohar](#)**

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title : Election of two members from Lok Sabha to the Council of Indian Institute of Science, Bangalore.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): Sir, I beg to move:

"That in pursuance of clause 9(1) (e) of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore, read with Regulation 3.1 and 3.1.1 of the Regulations of the Institute, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as Members of the Council of the Indian Institute of Science, Bangalore, subject to other provisions of the scheme and Regulations."

Mr. SPEAKER: The question is :

"That in pursuance of clause 9(1) (e) of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore, read with Regulation 3.1 and 3.1.1 of the Regulations of the Institute, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as Members of the Council of the Indian Institute of Science, Bangalore, subject to other provisions of the scheme and Regulations."

*The motion was adopted,*